

Annexure - 7

Name of the corporate debtor: Delcraay cables Private Limited; Date of commencement of CIRP: 13.01.2023(Order served to IRP dated 13.01.2023); List of creditors as on:20.05.2023

S.No.	Details of Claimant		Details of claim received		Details of claim admitted							Amount of any claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of mutual dues, that may be set-off			
1	Employee State Insurance Corporation (ESIC)	Government of India	13.02.2023	101,805.00	101,805.00	Unsecured Claim	-	-	No	Nil	-	0.00	0.00	Claim has been verified and admitted. Verified & Admitted Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
2	Punjab State Power Corporation Limited, Rajpura (PSPCL)	Government of Punjab	31.03.2023	343,703.00	343,703.00	Unsecured Claim	-	-	No	Nil	-	0.00	0.00	Claim has been verified and admitted. Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
3	Excise & Taxation Department (VAT, CST and GST dues)	Government of Punjab	24.03.2023	5,295,499.00	4,424,499.00	Unsecured Claim	-	-	No	Nil	-	6713.00	864,287.00	Part of the claim has been admitted subject to reconciliation with the books of Accounts of the Corporate Debtor and other part of the claim is undervrification. RP informed the same to the Department and sought additional information but no information has been received till date.
4	Director General of Foreign Trade(DGFT)	Government of India	27.02.2023	2,286,508.00	2,286,508.00	Unsecured Claim	-	-	No	Nil	-	0.00	0.00	Claim has been verified and admitted. Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
5	Regional PF Commissioner, Chandigarh	Government of India	25.04.2023	1,954,420.00	0.00	Unsecured Claim	-	-	-	-	-	0.00	1,954,420.00	Claim amount is undervrification, RP sought additional information from the Department but no information has been received till date.
6	ITO (TDS), Patiala	Government of India	09.05.2023	733,920.00	733,920.00	Unsecured Claim	-	-	-	-	-	0.00	-	Claim has been verified and admitted. Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
TOTAL				10,715,855.00	7,890,435.00	-	-	-	-	-	-	6,713.00	2,818,707.00	

1,01,805.00

3,43,703.00

52,95,499.00

22,86,508

19,54,420

7,33,920

0


